

(B) Major Recipients of IDA Assistance (In Declining Order)*(Figures in US \$ million)*

<i>Fiscal Year</i>	2	3	4	5	6
1981	India (1281.0)	Bangladesh (334.0)	Pakistan (202.0)	Arab Republic of Egypt (197.6)	Sri Lanka (167.0)
1982	India (900.0)	Bangladesh (391.0)	Pakistan (171.0)	Uganda (109.0)	Zaire (100.8)
1983	India (1063.0)	Bangladesh (367.3)	Pakistan (228.8)	China (150.4)	Sudan (130.0)
1984	India (1001.0)	China (423.5)	Bangladesh (393.1)	Pakistan (174.5)	Nepal (148.8)
1985	India (672.9)	China (442.3)	Bangladesh (266.0)	Pakistan (245.3)	Ethiopia (166.0)
1986	India (625.1)	Bangladesh (463.0)	China (450.0)	Pakistan (177.2)	Zaire (107.0)
1987	India (677.6)	China (556.2)	Bangladesh (389.0)	Pakistan (194.1)	Zaire (124.0)

Note : The World Bank's fiscal year is from 1st July to 30th June. Fiscal Year 1987 is from 1st July 1986 to 30th June, 1987.

[*Translation*]

DR. P. VALLAL PERUMAN.
SHRI SITARAM J. GAVALI:

**Co-operative Society in Central Bank of
India**

3322. SHRI SATYANARAYAN
PANWAR:

Will the Minister of FINANCE be
pleased to refer to the reply given to Unstar-
red Question No. 9022 on 27 April, 1984
regarding Co-operative Societies in Central

Bank of India, Delhi/New Delhi and state:

(a) whether the All India Central Bank Scheduled Castes/Scheduled Tribes Employees Federation has urged the management of Central Bank of India to extend the check off system, over draft facility and office accommodation to the Central Bank of India, Weaker Sections Employees Co-operative Thrift and Credit Society Limited, Sadar Bazar, Delhi and if so, the action taken on these demands; and

(b) whether the bank management is prepared to extend these facilities and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b). The Central Bank of India has reported that 'The Central Bank of India Weaker Sections Employees' Cooperative Thrift and Credit Society Limited, Sadar Bazar, Delhi' had requested the management of the bank to extend to it certain facilities e.g. the check-off facility i.e. to deduct instalments of loans from salaries, overdraft facility and office accommodation. The Bank is reported to have allowed on ad-hoc basis from time to time. the facility of office accommodation has, however, not been provided as the same is beyond the provisions of the Bipartite Settlement/Officers' Service Regulations.

[English]

Conversion of Posts of Sweepers into Peons in Nationalised Banks

3323. SHRI SIMON TIGGA: Will the Minister of FINANCE be pleased to state:

(a) whether Government had issued directives to all nationalised banks for the conversion of 25% posts of sweepers into posts of peon;

(b) whether Bank of Baroda has further issued the same instructions to its regional/zonal offices;

(c) if so, the total number of post of sweepers converted into posts of peons, year-wise from 1978 onwards in Bank of Baroda;

(d) whether there is any backlog for the same, if so, the reasons thereof; and

(e) the steps Government propose to take to clear the backlog and action taken against the erring officials in Bank of Baroda?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) The Government has issued instructions to all Public Sector Banks/Financial Institutions that 25% of the vacancies accruing in the Peon's cadre should be reserved for being filled by transfer from Sweepers, Frashes, Chowkidars etc. who have put in a minimum of 5 years service and who may not be possessing the qualifications prescribed for direct recruitment to the post put who may possess elementary literacy and give proof of the same.

(b) Yes, Sir.

(c) to (e). The information is being collected from Bank of Baroda and to the extent admissible and available will be laid on the Table of the House.

Rate of Interest on Loans to medium and Large Scale Industry and Wholesale Traders

3324. SHRI CHINTAMANI JENA:
SHRI AMARSINH RATHAWA:

Will the Minister of FINANCE be pleased to state: